

ITEM NO.28
SECTION II

REGISTRAR COURT. 1 THROUGH VIDEO CONFERENCE

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. RAJESH KUMAR GOEL

Petition(s) for Special Leave to Appeal (Crl.) No(s). 5903-
5904/2020

THE STATE OF UTTAR PRADESH

Petitioner(s)

VERSUS

RAFIQUE

Respondent(s)

(FOR ADMISSION and I.R. and IA No.94386/2020-CONDONATION OF DELAY
IN FILING and IA No.94384/2020-EXEMPTION FROM FILING O.T.)

Date : 04-08-2021 These petitions were called on for hearing today.

For Petitioner(s)

Shashank Shekhar Singh, AOR

For Respondent(s)

UPON hearing the counsel through Video Conference, the
Court made the following

O R D E R

Ld. Counsel for the petitioner to furnish fresh particulars
to effect service on the sole respondent(common) within two
weeks time.

List again on 16.9.2021.

RAJESH KUMAR GOEL
Registrar